

(c) and (d) Due to following factors, there is delay in operationalizing the routes or discontinuing of the routes:—

- (i) Non-readiness of civil airports/heliports, which may be related to availability of land, creating regional infrastructure, obtaining license from the Regulator etc.
- (ii) Delay in obtaining Scheduled Commuter Operators Permit by new entrant Airlines.
- (iii) Unsustainability of the operation on the awarded routes.

Vacation of flats by staffers of Air India

1278. SHRI T. RATHINAVEL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India has asked almost 700 of its staffers to vacate its flats in the country due to mounting losses;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Air India Housing Colony has 810 flats out of which 676 are presently occupied; and
- (d) whether it is also a fact that Air India is considering to enter into a lease agreement with the landlord of the employees?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- (c) Air India Housing Colony at Vasant Vihar has 810 flats out of which 652 flats are presently occupied as on date by its staff.
- (d) No, Sir.

Constraints affecting India's aviation market

1279. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what are the constraints envisaged for India to become the third largest aviation market in the world; and